

# ORISSA HIGH COURT

## FILING REPORT AS ON :15/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001875/2023	SANTOSH KUMAR CHHUALSINGH VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BEGUNIA P.S. /220 /2022 () //
2	BLAPL/0001876/2023	KABI PRASAD MOHANTY @ BALIA VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	BHARATPUR PS /507 /2022 () //
3	BLAPL/0001877/2023	KAMLU PANGI VS STATE OF ODISHA	SURYAKANTA DASH VS	NANDAPUR /121 /2022 () //
4	BLAPL/0001878/2023	JAGA @ JAGARNATH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /415 /2022 () //
5	BLAPL/0001879/2023	RAMESWAR PODDAR VS UNION OF INDIA	SATYA RANJAN MULIA VS	/ /0 () //
6	BLAPL/0001880/2023	RAMA RAMAN PARIDA @ MAHAPATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /116 /2022 () //
7	BLAPL/0001881/2023	AMAN KESHARI SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	THELKOLOI PS /7 /2023 () //
8	BLAPL/0001882/2023	MUNA NAYAK VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
9	BLAPL/0001883/2023	RAJU @ BECHAN SAHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BINJHARPUR /183 /2020 () //
10	BLAPL/0001884/2023	GEDA @ PRADEEP JENA VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	PURIGHAT /159 /2018 () //
11	BLAPL/0001885/2023	AMIT BISWAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /746 /2022 () //

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12	BLAPL/0001886/2023	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	BENTKAR (42 MOUZA) UPD CUTTACK /37 /2023 () //
13	BLAPL/0001887/2023	NIRAKAR MIRDHA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	KISHORENGAR /55 /2007 () //
14	BLAPL/0001888/2023	KRUSHNA CHANDRA MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /52 /2023 () //
15	BLAPL/0001889/2023	TRINATH NAIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	GANGAPUR (ASKA) /40 /2023 () //
16	BLAPL/0001890/2023	PREM SINGH SARDAR VS STATE OF ODISHA	ABHISHEK DASH VS	BARIPADA TOWN /546 /2022 () //
17	BLAPL/0001891/2023	SUBHRANSU SEKHAR ROUT VS STATE OF ODISHA	UDIT RANJAN JENA VS	BENTKAR (42 MOUZA) UPD CUTTACK /10 /2023 () //
18	BLAPL/0001892/2023	PINKUN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHANDRASEKHARPUR /53 /2023 () //
19	BLAPL/0001893/2023	KSHIROD RANJIT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KANDHEIGOLE /18 /2023 () //
20	BLAPL/0001894/2023	SURESH @ SURESH KUMAR SAHOO VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	RANPUR /275 /2022 () //
21	BLAPL/0001895/2023	SUSANTA PARIDA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	BEGUNIAPADA /20 /2023 () //
22	BLAPL/0001896/2023	HRUSIKESH SAHOO VS UNION OF INDIA (NCB)	AMULYA RATNA PANDA VS	NCB BHUBANESWAR /4 /2019 () //
23	BLAPL/0001897/2023	DEBA PADIAMI	PRANAB KUMAR DAS	KALIMELA /207 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001898/2023	KALIA @ BISWAJIT ACHARYA	ANIRUDHA DAS	DHENKANAL SADAR /658 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001899/2023	BULU @ TUSHAR KUMAR BISWAL	ANIRUDHA DAS	DHENKANAL SADAR /658 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001900/2023	BABU @ TRINATH DASH	ANIRUDHA DAS	DHENKANAL SADAR /658 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001901/2023	BISWAMOHAN SENAPATI	AMITAV TRIPATHY	NAYAPALLI P.S. /629 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001902/2023	JUGEN PATEL @ PUTEI	ARUN KUMAR MISHRA	DHARAMGARH /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001903/2023	OMRAJ MOHAPATRA	SAMARENDRA BAHADUR	SUNDARGARH TOWN /405 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001904/2023	MANGAL MURMU	HAMANTA KUMAR MOHANTA	SPL.TASK FORCE /31 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001905/2023	PRASANTA KUMAR RAI	RESHMA BEHERA	SEMILLIGUDA /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001906/2023	BIPIN NAIK	SATYA NARAYAN MISHRA (4)	BIJEPUR /19 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001907/2023	DANEI @ SANGRAM KESHARI SWAIN	BICHITRA NARAYAN SATAPATHY	KUJANGA /481 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001908/2023	JAGADISH BISWAL	RAJJEET ROY	BUDEN /68 /2019
		VS	VS	()

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35	BLAPL/0001909/2023	STATE OF ODISHA GIRIDHARI BHOI VS	AMIT PRASAD BOSE VS	// PATNAGARH /14 /2023 ()
36	BLAPL/0001910/2023	STATE OF ODISHA SURYAKANTA DALEI VS	PRABHAT KUMAR PRAHARAJ VS	// BADAMBADI /289 /2022 ()
37	BLAPL/0001911/2023	STATE OF ODISHA SURESH AIND VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /147 /2022 ()
38	BLAPL/0001912/2023	STATE OF ODISHA SAMARA JANI VS	ANIRUDHA DAS VS	// / /0 ()
39	BLAPL/0001913/2023	STATE OF ODISHA MAJHIA HANSDA VS	KULDEEP MOHANTY VS	// RAIBANIA /4 /2021 ()
40	BLAPL/0001914/2023	STATE OF ODISHA AJAY PATRA @ BUMBA VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /159 /2021 ()
41	BLAPL/0001915/2023	STATE OF ODISHA P RAMULU RAO VS	DEBA KUMAR RATH VS	// BHARATPUR PS /23 /2023 ()
42	BLAPL/0001916/2023	STATE OF ODISHA LALITA @ LALITA MOHAN MAJHI VS	AMIT KUMAR NATH VS	// CHHENDIPADA /54 /2013 ()
43	BLAPL/0001917/2023	STATE OF ODISHA ABINASH SAGAR VS	PRASANTA KUMAR NANDA VS	// SUNDARGARH TOWN /419 /2022 ()
44	BLAPL/0001918/2023	STATE OF ODISHA MANGARI @ SUNITA KERKETTA VS	ANIMESH MOHANTY VS	// DEOGARH /643 /2022 ()
45	CMAPL/0000125/2023	STATE OF ODISHA KISHORI MOHAN DAS VS STATE OF ODISHA	ADV VS	// // ()

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46	CMAPL/0000126/2023	SUDAMINI MISHRA VS STATE OF ODISHA	ADV. VS	// 0 //
47	CMAPL/0000127/2023	PRASANTA KUMAR JENA VS STATE OF ODISHA	ADV. VS	// 0 //
48	CMP/0000167/2023	SAMITA DAS @ BARIK VS KRUSHNA CHANDRA BARIK	DEVI PRASAD DASH VS	// 0 //
49	CMP/0000168/2023	GANGADHAR MOHANTY VS PRAMOD MOHANTY	AJIT CH MOHAPATRA VS	// 0 //
50	CMP/0000169/2023	CHANDRAMANI PASSARY VS M/S.HOTEL DINGODENA (P) LTD., SUNDARGARH	MAHESWAR MOHANTY VS	// 0 //
51	CMP/0000170/2023	UMESH CHANDRA PATNAIK VS KAMALA RAIGURU	AMIT PRASAD BOSE VS	// 0 //
52	CMP/0000171/2023	RAJKISHORE NAYAK VS BHUBANANANDA @ BHOBANI NAYAK	SAMBEET PATTANAYAK VS	// 0 //
53	CONTC/0001088/2023	SANTOSH KUMAR PATNAIK VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //
54	CONTC/0001089/2023	SAMBHURAM NIAL VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
55	CONTC/0001090/2023	JAGANNATH MALLICK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
56	CONTC/0001091/2023	JANA BHARA SAGAR VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
57	CONTC/0001092/2023	ASWINI KUMAR SAHU	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
		ASWATHY S.,IAS		//
58	CONTC/0001093/2023	HAZARAT ALLI KHAN	PRANAYA SWAIN	//
		VS	VS	0
		DIRECTOR MUNICIPAL ADMINISTRATION H. AND U.D. DEPT.		//
59	CONTC/0001094/2023	NARAYAN NAYAK	PRANAYA SWAIN	//
		VS	VS	0
		DIRECTOR MUNICIPAL ADMINISTRATION H. AND U.D. DEPT.		//
60	CONTC/0001095/2023	MURALI MAJHI	AKASH KUMAR PATTAJOSHI	//
		VS	VS	0
		DR. BISWAJIT DAS, SUB-COLLECTOR, BHAWANIPATNA		//
61	CONTC/0001096/2023	RAGHUNATH MAHAPATRA	PRANAYA SWAIN	//
		VS	VS	0
		DIRECTOR MUNICIPAL ADMINISTRATION H. AND U.D. DEPT.		//
62	CONTC/0001097/2023	KUMAR CHANDRA MISHRA	PRANAYA SWAIN	//
		VS	VS	0
		DIRECTOR MUNICIPAL ADMINISTRATION H. AND U.D. DEPT.		//
63	CONTC/0001098/2023	MAKAR KETAN SAHOO	ADV.	//
		VS	VS	0
		BISWANATH TARAI, D.E.O., KHURDA		//
64	CONTC/0001099/2023	JUDHISTIRA PANDA	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		DR.MONA SHARMA,IAS		//
65	CONTC/0001100/2023	BRAJENDRA KUMAR PANDA	SANDHYARANI PANI	//
		VS	VS	0
		BISHNUPADA SETHI, SECY., DEPT OF HIGHER EDU.		//
66	CONTC/0001101/2023	SALITA PATRA	ADV.	//
		VS	VS	0
		RANJAN KUMAR DAS,IAS		//
67	CONTC/0001102/2023	KANTHAMANI BISWAL	ADV.	//
		VS	VS	0
		RANJAN KUMAR DAS,IAS		//
68	CONTC/0001103/2023	SANGRAM KESHARI MOHANTY	ADV	//
		VS	VS	0

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69	CONTC/0001104/2023	SUBHASHIS RAY, DEPUTY CHIEF CONTROLLOR OF EXPLOSIVE, ODISHA SAROJ KUMAR MALIK VS	ADV. VS	// // 0
70	CONTC/0001105/2023	SANJEEV KUMAR CHADHA,IFS HAREKRUSHNA SAMAL VS	ADV VS	// // 0
71	CONTC/0001106/2023	BIMAL BARIK, S.D.P.O., SALIPUR SAROJINI ROUT VS	ADV. VS	// // 0
72	CONTC/0001107/2023	ASWATHY S., I.A.S. MINAKHI BHOL VS	ADV. VS	// // 0
73	CONTC/0001108/2023	SAMARTH BURMA,COLLECTOR,PURI PADMANAVA SETHI VS	ADV VS	// // 0
74	CONTC/0001109/2023	GANESH CHANDRA PATRA, I.A.S. SUKANTA KISHORE RAUL VS	BASUDEV BARIK VS	// // 0
75	CONTC/0001110/2023	VIR VIKRAM YADAV, I.A.S. UTKAL KUMAR NAYAK VS	BASUDEV BARIK VS	// // 0
76	CONTC/0001111/2023	VIR VIKRAM YADAV, I.A.S. SAROJ KUMAR PANDA VS	BASUDEV BARIK VS	// // 0
77	CONTC/0001112/2023	VIR VIKRAM YADAV, I.A.S. DAMODAR ROUT VS	ADV. VS	// // 0
78	CONTC/0001113/2023	RAJKISHORE PANDIT,SUPERINTENDING ENGNR.,HARABHANGI IRRIGATION DIVISION,ADAVA SAROJ KUMAR SAHOO VS	BASUDEV BARIK VS	// // 0
79	CONTC/0001114/2023	VIR VIKRAM YADAV, I.A.S. GITANJALI MOHANTY VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // 0 //

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80	CONTC/0001115/2023	KIRTAN RAUT VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
81	CONTC/0001116/2023	PREMALATA JAYSINGH VS SATYABRATA SAHU, IAS	ADV. VS	// ()
82	CONTC/0001117/2023	NARAYANA SETHY VS ANU GARG, I.A.S.	ADV VS	// ()
83	CONTC/0001118/2023	DURGA PRASAD DAS VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV VS	// ()
84	CRLA/0000194/2023	BISHNU CHARAN PRADHAN @ SANU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANAPUR P.S. /318 /2017 ()
85	CRLA/0000195/2023	BISI @ BISWANATH SWAIN VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	FATEGARH /194 /2019 ()
86	CRLA/0000196/2023	CHAND BIBI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DARGHA BAZAR /59 /2015 ()
87	CRLA/0000197/2023	BENUDHAR ROUT VS STATE OF ODISHA	DEBARAJ MOHANTY VS	TIKIRI /62 /2022 ()
88	CRLLP/0000008/2023	STATE OF ODISHA VS PRADEEPTA KUMAR PRADHAN	DILIP KUMAR MISRA, A.G.A. VS	RASOL /18 /2015 ()
89	CRLMC/0000870/2023	PUA@MANAS RANJAN DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CUTTACK SADAR /53 /2009 ()
90	CRLMC/0000871/2023	SATYABRATA PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TITILAGARH /226 /2017 ()
91	CRLMC/0000872/2023	SUKANTA BISWAL	RAJENDRA NARAYAN ROUT	KANAS /11 /2007



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		VS	VS	()
92	CRLMC/0000873/2023	STATE OF ODISHA DR. SUNIL KUMAR RATH		// /107 /2020
		VS	VS	()
93	CRLMC/0000874/2023	STATE OF ODISHA JAGANANTH DAS@JAGA	BITAS KUMAR SWAIN	// PURIGHAT /136 /2001
		VS	VS	()
94	CRLMC/0000875/2023	STATE OF ODISHA PRADEEP DAS	RUDRA NARAYAN PARIJA	// CHANDABALI /320 /2022
		VS	VS	()
95	CRLMC/0000876/2023	STATE OF ODISHA TARANI SAHU	JAGABANDHU SAHU	// PAIKMAL /159 /2021
		VS	VS	()
96	CRLMC/0000877/2023	STATE OF ODISHA JAGADISH@PARIMANIK PARAMANIK	SK. ZAFARULLA	// BAMBARI /3 /2020
		VS	VS	()
97	CRLMC/0000878/2023	STATE OF ODISHA AANNA MANDAL	ANUGRAHA NARAYAN SAMANTRAY	// PARADEEP /337 /2022
		VS	VS	()
98	CRLMC/0000879/2023	STATE OF ODISHA DEEPAK SAHU	BIJAYA KUMAR RAGADA	// JHARSUGUDA SADAR /268 /2022
		VS	VS	()
99	CRLMC/0000880/2023	STATE OF ODISHA AJAY BEHERA@AJAY KUMAR BEHERA	DURGA PRASANNA MISHRA	// SALIPUR /125 /2019
		VS	VS	()
100	CRLMC/0000881/2023	STATE OF ODISHA DEEPAK JENA@PRADHAN	LALITENDU MISHRA	// BALIPATNA /10 /2023
		VS	VS	()
101	CRLMC/0000882/2023	STATE OF ODISHA BISWAJAYA DAGARA	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()
102	CRLMC/0000883/2023	DR.JAGANNATH PADHI DEBASISH BARIK	LUCKY MOHANTY	// SAMBALPUR VIGILANCE /8 /2002
		VS	VS	()

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103	CRLMC/0000884/2023	STATE OF ODISHA KUNA MALLICK VS	KRUSHNA CHANDRA DASH VS	// MARSHAGHAI /256 /2015 ()
104	CRLMC/0000885/2023	STATE OF ODISHA BASANTA KUMAR MUDULI VS	RAMAKANTA PRADHAN VS	// DASPALLA /92 /2020 ()
105	CRLMC/0000886/2023	STATE OF ODISHA BINOD DIGAL VS	CHANDAN SAMANTARAY VS	// PHIRINGIA /10 /2014 ()
106	CRLMC/0000887/2023	STATE OF ODISHA MITU@SANTOSH KUMAR NAHAK VS	LAXMI CHARAN BEHERA VS	// PURUSHOTTAMPUR /117 /2014 ()
107	CRLMC/0000888/2023	STATE OF ODISHA ANTARYAMI NANDA VS	SAPAN KUMAR PAL VS	// BADAMPAHAD /71 /2021 ()
108	CRLMC/0000889/2023	STATE OF ODISHA DUKHISHYAMA NATH VS	BICHITRA NARAYAN SATAPATHY VS	// ERASAMA /28 /2009 ()
109	CRLMC/0000890/2023	STATE OF ODISHA BABUL GUPTA@SK BABUL@SK BABALU VS	KULDEEP MOHANTY VS	// BERHAMPUR /29 /2022 ()
110	CRLMP/0000329/2023	STATE OF ODISHA KUNTALA BEHERA VS	DEEPAK KU SAHOO VS	// / /0 ()
111	CRLMP/0000330/2023	STATE OF ODISHA LAXMIPRIYA DAS VS	PRASANNA KUMAR DASH VS	// / /0 ()
112	CRLMP/0000331/2023	STATE OF ODISHA UTTAM MALLIK VS	SAROJ KUMAR SWAIN VS	// / /0 ()
113	CRLMP/0000332/2023	STATE OF ODISHA KHUSHBU ANKIT SHAH VS IIC, BARI POLICE STATION	RAMESH AGARWAL VS	// / /0 () //

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114	CRLMP/0000333/2023	SWAPNA SAGAR PARIDA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	//0 0 //
115	CRLMP/0000334/2023	SHAKTI RANJAN NANDI VS SUPERINTENDENT OF POLICE, JAGATSINGHPUR	ABHIJIT DAS VS	//0 0 //
116	CRLMP/0000335/2023	PRADEEP KUMAR MOHANTY VS THE DIRECTOR GENERAL OF POLICE, CUTTACK	JANMEJAYA DASH VS	//0 0 //
117	CRLMP/0000336/2023	SRI PAPU AJIT KUMAR ROUT VS DIRECTOR GENERAL OF POLICE, CUTTACK	SMRUTI RANJAN MOHAPATRA VS	//0 0 //
118	CRLMP/0000337/2023	TAPASI MANDAL VS STATE OF ODISHA	SURYA KANTA PALAI VS	//0 0 //
119	CRLREV/0000082/2023	CHANDAN KUMAR MAHARANA VS USHARANI MAHARANA	SIDHARTHA SANKAR RAY (2) VS	//0 0 //
120	CRLREV/0000083/2023	AJIT KUMAR DALAI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	DARINGBADI /146 /2021 0 //
121	CRLREV/0000084/2023	SINDUKA NAIK VS NASAN KHOSLA	DIGAMBAR SETHI VS	//0 0 //
122	FAO/0000078/2023	GANDHARI PATRA VS STATE OF ODISHA	SMITA RANJAN PATANAİK VS	// 0 //
123	FAO/0000079/2023	RANJITA MISHRA VS UNION OF INDIA	DEBASISH PATNAİK VS	// 0 //
124	MACA/0000130/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD VS PAYAL BALISRSINGH	PRANMUKH KHAN VS	// 0 //
125	MACA/0000131/2023	GEETANJALI SINGH	MONOMOY BASU	//

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		VS	VS	0
126	MACA/0000132/2023	PUSPALATA MOHAPATRA SARAT KUMAR ROUT	DURGA CHARAN DEY	//
		VS	VS	0
127	MACA/0000133/2023	SATYABRATA SAHOO NIRMALA ROUT	DURGA CHARAN DEY	//
		VS	VS	0
128	RPFAM/0000049/2023	SATYABRATA SAHOO SK. QAYAM	BISWARANJAN DALAI	//
		VS	VS	0
129	RPFAM/0000050/2023	RAZIA TABASUM ABDUL AFSAR	SUMAN MODI	//
		VS	VS	0
130	RSA/0000059/2023	SUHANA BEGUM NAMITA KUMARI JENA	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
131	RVWPET/0000038/2023	MONINGI RAJANI STATE OF ODISHA	AMIYA KU MISHRA,A.G.A	//
		VS	VS	0
132	RVWPET/0000039/2023	NATH BAGHAR STATE OF ODISHA	JYOTI PRAKASH PATTNAIK,G.A.	//
		VS	VS	0
133	RVWPET/0000040/2023	DR. BIJAYANANDA MOHANTY SAMARJIT MOHANTY	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
134	RVWPET/0000041/2023	STATE OF ODISHA ROHIT BISWAL	NIRANJAN PANDA I	//
		VS	VS	0
135	SAO/0000001/2023	SPECIAL LAND ACQUISITION OFFICER, DHENKANAL SOVARANI DEB	GHANASHYAM NAMTOAR	//
		VS	VS	0
136	TRP(C)/0000067/2023	SUJIT DEB SWAPNA SAHOO	KSHIROD KUMAR PAHIL	//
		VS	VS	0

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137	TRP(C)/000068/2023	MANORANJAN SAHOO SASMITA BISWAL VS SIBAJI BISWAL	DEBENDRA KUMAR SAHOO 1 VS	// // 0 //
138	TRP(C)/000069/2023	SHEPHALI NAYAK VS RABI NARAYAN MISHRA	SHASHI BHUSAN JENA VS	// 0 //
139	WA/0000251/2023	ADDL. CHIEF SECY, WATER RESOURCES DEPT. VS GAGAN BIHARI PRADHAN	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
140	WA/0000252/2023	STATE OF ODISHA VS FAKIR MOHAN SETHY	SANDEEP PARIDA, SR. S.C.(S AND ME) VS	// 0 //
141	WA/0000253/2023	STATE OF ODISHA VS MINARVA MOHAPATRA	SANDEEP PARIDA,SR.S.C(S AND M.E) VS	// 0 //
142	WA/0000254/2023	STATE OF ODISHA VS DURYODHAN PALAI	MANOJA KUMAR KHUNTIA, A.G.A VS	// 0 //
143	WA/0000255/2023	STATE OF ODISHA VS CHANCHAL KUMAR PATTNAIK	SANJAY RATH, A.G.A. VS	// 0 //
144	WA/0000256/2023	STATE OF ODISHA VS JHARU PRADHAN	MANOJ KU KHUNTIA,A.G.A VS	// 0 //
145	WA/0000257/2023	STATE OF ODISHA VS ARUNA KUMAR ROUT	MANOJ KU KHUNTIA,A.G.A VS	// 0 //
146	WA/0000258/2023	STATE OF ODISHA VS BIDYADHAR MALLIK	SASWAT DAS,A.G.A VS	// 0 //
147	WA/0000259/2023	STATE OF ODISHA VS RAMESH CHANDRA SINGH	SASWAT DAS,A.G.A VS	// 0 //

# ORISSA HIGH COURT

## FILING REPORT AS ON :15/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0000260/2023	STATE OF ODISHA VS TIKESWAR DAS	SANDEEP PARIDA,SR.S.C.(S AND ME) VS	// 0 //
149	WA/0000261/2023	STATE OF ODISHA VS LAXMI NARAYAN SAMANTARAY	SASWAT DAS,A.G.A VS	// 0 //
150	WA/0000262/2023	STATE OF ODISHA VS RANJAN KUMAR PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //
151	WA/0000263/2023	KANHU CHARAN DAS VS COMMISSIONER,CONSOLIDATION,BBSR	DEBASIS PANIGRAHI VS	// 0 //
152	WA/0000264/2023	STATE OF ODISHA VS RAJKISHORE PARIDA	SASWAT DAS,A.G.A VS	// 0 //
153	WA/0000265/2023	AJAYA KU.PANI VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
154	WA/0000266/2023	STATE OF ODISHA VS HALADHAR BISWAL	SASWAT DAS,AGA VS	// 0 //
155	WA/0000267/2023	STATE OF ODISHA VS UMESH CHANDRA DASH	SASWAT DAS, A.G.A. VS	// 0 //
156	WA/0000268/2023	STATE OF ODISHA VS BHIMASEN SWAIN	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
157	WA/0000269/2023	STATE OF ODISHA VS BINAY KUMAR ROUT	SASWAT DAS, A.G.A. VS	// 0 //
158	WA/0000270/2023	STATE OF ODISHA VS DEBARAJ SARANGI	SASWAT DAS, A.G.A. VS	// 0 //
159	WA/0000271/2023	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0004696/2023	BIJAY KUMAR SATPATHY RABINDRA NATH SETHI	SANGRAM SENAPATI	//
		VS	VS	0
161	WP(C)/0004697/2023	STATE OF ODISHA OM PRAKASH DAS	DEBASMITA BEHERA	//
		VS	VS	0
162	WP(C)/0004698/2023	SUB REGISTER, PATTAMUNDAI ABHIRAM BEHERA	MANAS PATI	//
		VS	VS	0
163	WP(C)/0004699/2023	STATE OF ODISHA GOSHANAR SURIN	TRILOCHAN NANDA	//
		VS	VS	0
164	WP(C)/0004700/2023	COLLECTOR, SUNDARGARH KAMALAKANTA MURMU	DEBABRATA RATH	//
		VS	VS	0
165	WP(C)/0004701/2023	STATE OF ODISHA SHASHADHAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
166	WP(C)/0004702/2023	STATE OF ODISHA MOHAN PATRA	DEBABRATA RATH	//
		VS	VS	0
167	WP(C)/0004703/2023	STATE OF ODISHA PRAMOD KUMAR ROUT	ARUN KUMAR PATRA	//
		VS	VS	0
168	WP(C)/0004704/2023	STATE OF ODISHA BEDAMATI MINZ	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
169	WP(C)/0004705/2023	STATE OF ODISHA SERGA PINGUA	DEBABRATA RATH	//
		VS	VS	0
170	WP(C)/0004706/2023	STATE OF ODISHA SMITA DASH	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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171	WP(C)/0004707/2023	STATE OF ODISHA SADANANDA BISWAL VS	AJIT CHANDRA MOHAPATRA VS	// // 0
172	WP(C)/0004708/2023	STATE OF ODISHA NIRUPAMA SAHOO VS	PRADEEP KUMAR DAS VS	// // 0
173	WP(C)/0004709/2023	STATE OF ODISHA PALLABINI SAHU VS	GYANA RANJAN SETHI VS	// // 0
174	WP(C)/0004710/2023	STATE OF ODISHA TARAKNATH CHAKRABARTY VS	LALIT SAHU VS	// // 0
175	WP(C)/0004711/2023	STATE OF ODISHA BALABHADRA KHANDA VS	LALIT SAHU VS	// // 0
176	WP(C)/0004712/2023	STATE OF ODISHA RANGADHAR PARIDA VS	LALIT SAHU VS	// // 0
177	WP(C)/0004713/2023	STATE OF ODISHA SURENDRA SAHU VS	TIKERAM MEHER VS	// // 0
178	WP(C)/0004714/2023	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	SUKANTA KUMAR NAYAK VS	// // 0
179	WP(C)/0004715/2023	COLLECTOR, BHADRAK BHAGYABATI NAG VS	TIKERAM MEHER VS	// // 0
180	WP(C)/0004716/2023	STATE OF ODISHA PRATAP KUMAR PARHI VS	SUKANTA KUMAR NAYAK VS	// // 0
181	WP(C)/0004717/2023	COLLECTOR, BHADRAK TADO NAG VS	TIKERAM MEHER VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0004718/2023	GANESH CHANDRA PUHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
183	WP(C)/0004719/2023	SACHIDANANDA ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
184	WP(C)/0004720/2023	SUKANTA GAHAN VS R.T.O.,KENDRAPARA	ASHOK KUMAR ROUT VS	// 0 //
185	WP(C)/0004721/2023	KRUTTIBASH DUTTA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
186	WP(C)/0004722/2023	PANKAJINI BARIK VS R.T.O.,KENDRAPARA	ASHOK KUMAR ROUT VS	// 0 //
187	WP(C)/0004723/2023	PARTHA SARATHI CHOUDHURY VS STATE OF ORISSA	GOUTAM LENKA VS	// 0 //
188	WP(C)/0004724/2023	PANKAJINI BARIK VS R.T.O.,KENDRAPARA	ASHOK KUMAR ROUT VS	// 0 //
189	WP(C)/0004725/2023	KSHIROD CHANDRA PANIGRAHI VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
190	WP(C)/0004726/2023	DAYANIDHI NAYAK VS COMMNR., LAND REFORMS ODISHA, CTC	RABI NARAYAN BEHERA VS	// 0 //
191	WP(C)/0004727/2023	PANKAJINI BARIK VS R.T.O.,KENDRAPARA	ASHOK KUMAR ROUT VS	// 0 //
192	WP(C)/0004728/2023	BHABANI SANKAR RATH VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
193	WP(C)/0004729/2023	ASHOK KUMAR MOHARANA	UMESH CHANDRA MAHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0004730/2023	ASHOK KUMAR MISHRA	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0004731/2023	SASMITA NAYAK	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0004732/2023	PRIYABRATA PALAI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0004733/2023	SUSHREE SASMITA DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0004734/2023	NIRANJAN MAHAPATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0004735/2023	RANJAN KUMAR JENA	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0004736/2023	LAMBODAR MUND	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0004737/2023	PARTHA SARATHI PRADHAN	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0004738/2023	ARUNDHATI RATH	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0004739/2023	AUROBINDO DAS	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0004740/2023	MITU DAS	BINAYAK PRASAD MOHANTY	//
		VS	VS	0

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205	WP(C)/0004741/2023	TAHSILDAR CUM OEA COLLECTOR, PURI SATRUGHNA PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //
206	WP(C)/0004742/2023	NILA BHOI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
207	WP(C)/0004743/2023	SHIBA CHARAN SAHOO VS GOVT. OF ODISHA	SOUMYA DEV RAY VS	// 0 //
208	WP(C)/0004744/2023	MANOJ KUMAR ROUT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
209	WP(C)/0004745/2023	PRASHANT KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
210	WP(C)/0004746/2023	MANOJ KUMAR MOHARANA VS THE STATE OF ODISHA	BIJAY PANDA VS	// 0 //
211	WP(C)/0004747/2023	M/S. DHAMARA ENERGY PVT. LTD.,BBSR VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
212	WP(C)/0004748/2023	PRAFULLA KU. DOBAI VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
213	WP(C)/0004749/2023	BICITRANANDA MOHANTY VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
214	WP(C)/0004750/2023	TRINATH PATTNAIK VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
215	WP(C)/0004751/2023	ANIL PRASAD PANDA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //

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216	WP(C)/0004752/2023	PRASANTA KUMAR SAMARTHA VS THE SECY. G.A. DEPT. ODISHA SECRETARIAT, BBSR	RAGHUNATH DAS MOHAPATRA VS	// 0 //
217	WP(C)/0004753/2023	RAMESH CHANDRA NAIK VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
218	WP(C)/0004754/2023	SWATI SWAGATIKA NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
219	WP(C)/0004755/2023	BASANTI SAHOO VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
220	WP(C)/0004756/2023	SISIRA KUMAR NATHSARMA VS STATE OF ODISHA	RAJESWARI DAS VS	// 0 //
221	WP(C)/0004757/2023	SHAKTI SECURITY AGENCY, BARAMUNDA VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
222	WP(C)/0004758/2023	SOMANATH SHASTRY VS STATE OF ODISHA	DEBA NARAYAN PATTNAIK VS	// 0 //
223	WP(C)/0004759/2023	SRIJAY KUMAR BARAL VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
224	WP(C)/0004760/2023	UMESH CHANDRA BHATRA VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
225	WP(C)/0004761/2023	NALINI KANTA SWAIN VS STATE OF ODISHA	NAYANA SWAIN VS	// 0 //
226	WP(C)/0004762/2023	PRAFULLA SAHOO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
227	WP(C)/0004763/2023	J Aidurga Construction, Sambalpur	KSHIROD KUMAR SAHOO	//

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		VS	VS	0
228	WP(C)/0004764/2023	INCOME TAX OFFICER, WARD-2(1), SAMBALPUR PURNA CHANDRA SAHOO	PABITRA KUMAR BEHERA	//
		VS	VS	0
229	WP(C)/0004765/2023	STATE OF ODISHA LABANGALATA BEHERA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
230	WP(C)/0004766/2023	STATE OF ODISHA RUPAK JENA @ RUPAK KUMAR JENA	SURYAKANTA DWIBEDI	//
		VS	VS	0
231	WP(C)/0004767/2023	STATE OF ODISHA GANJAM DISTRICT ORTHOPAEDICALLY HANDICAPPED WELFARE SOCIATION	PRANWELFARE SOCIATION	//
		VS	VS	0
232	WP(C)/0004768/2023	COLLECTOR CUM DISTRICT MAGISTRATE, GANJAM RASHMI RANJAN MOHARANA	SURYAKANTA DWIBEDI	//
		VS	VS	0
233	WP(C)/0004769/2023	STATE OF ODISHA SK. ALLAUDDIN	BHABANI SANKAR MISHRA	//
		VS	VS	0
234	WP(C)/0004770/2023	STATE OF ODISHA SALONI MUNDRA	BHABANI SANKAR MISHRA	//
		VS	VS	0
235	WP(C)/0004771/2023	STATE OF ODISHA SUJATA CHAKRABARTY	PRASANNA KUMAR MISHRA	//
		VS	VS	0
236	WP(C)/0004772/2023	STATE OF ODISHA CHANDRAKANTI SAHOO	PRASANNA KUMAR MISHRA	//
		VS	VS	0
237	WP(C)/0004773/2023	STATE OF ODISHA RAMA CHANDRA SETHI	DIGAMBARA MISHRA	//
		VS	VS	0
238	WP(C)/0004774/2023	STATE OF ODISHA SANTILATA SING	PITAMBAR PANDA	//
		VS	VS	0

## ORISSA HIGH COURT

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239	WP(C)/0004775/2023	STATE OF ODISHA NARENDRA BARIK VS	PULAKESH MOHANTY VS	// // ()
240	WP(C)/0004776/2023	STATE OF ODISHA SK. SAUKAT VS	BHABANI SANKAR MISHRA VS	// // ()
241	WP(C)/0004777/2023	STATE OF ODISHA GOPINATH SETHI VS	PITAMBAR PANDA VS	// // ()
242	WP(C)/0004778/2023	STATE OF ODISHA SISIR KANT MOHARANA VS	AJAYA KUMAR MOHARANA VS	// // ()
243	WP(C)/0004779/2023	STATE OF ODISHA RASMIKANTA BEHERA VS	PRASANNA KUMAR PARHI VS	// // ()
244	WP(C)/0004780/2023	STATE OF ODISHA RAMESH CHANDRA SINGH VS	PITAMBAR PANDA VS	// // ()
245	WP(C)/0004781/2023	STATE OF ODISHA THE MANAGEMENT OF M/S SAIL, ROURKELA STEEL PLANT VS	DIPAK PRASAD NANDA VS	// // ()
246	WP(C)/0004782/2023	STATE OF ODISHA KALANDI AMANTA VS	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, SUNDARGARH RAJENDRA KUMAR PRADHAN VS	// // ()
247	WP(C)/0004783/2023	STATE OF ODISHA BISHNUPRIYA SAHOO VS	ASHOK KUMAR SAHOO VS	// // ()
248	WP(C)/0004784/2023	STATE OF ODISHA KUNAL KUMAR SAHOO BABAJI CH. NAYAK VS	PADMANAVA JENA VS	// // ()
249	WP(C)/0004785/2023	STATE OF ODISHA APURBA @ APURGA PATRA VS	PRAVASH CHANDRA JENA VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0004786/2023	BUDHADEV PATTANAİK VS STATE OF ODISHA	SUSHREE SENAPATI MOHAPATRA VS	// 0 //
251	WP(C)/0004787/2023	DUKHABANDHU PATEL VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
252	WP(C)/0004788/2023	LOKANATH SAMANTARAY VS THE COLLECTOR, KHURDA	ASWINI KUMAR MOHANTY VS	// 0 //
253	WP(C)/0004789/2023	NABAKISHORE SWAIN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
254	WP(C)/0004790/2023	CHITRAREKHA SWAIN VS THE COLLECTOR, KHURDA,	ASWINI KUMAR MOHANTY VS	// 0 //
255	WP(C)/0004791/2023	AMOT ORAM VS MCL, SAMBALPUR	AVIJIT PATNAİK VS	// 0 //
256	WP(C)/0004792/2023	PRAMOD KUMAR SA VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	// 0 //
257	WP(C)/0004793/2023	ARUPANANDA SAHU VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
258	WP(C)/0004794/2023	NARAYAN SWAIN VS THE CHAIRMAN, PARADIP PORT AUTHORITY	GEETANJALI NAYAK VS	// 0 //
259	WP(C)/0004795/2023	AJAY KUMAR KEDIA VS COLLECTOR AND DM, SUNDARGARH	AMIT PRASAD BOSE VS	// 0 //
260	WP(C)/0004796/2023	PARSHURAM SAHU VS THE COLLECTOR AND DM, MAYURBHANJ	SUSANTA KUMAR DASH VS	// 0 //
261	WP(C)/0004797/2023	PATI PRADHAN	SUNIL KUMAR PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0004798/2023	PURNNIMA JENA	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
263	WP(C)/0004799/2023	ANITA DAS	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
264	WP(C)/0004800/2023	KAMALAKANTA LAHA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0004801/2023	DHARANIDHAR PARIDA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0004802/2023	BIBHUKALPA PATRA	SOUBHAGYA SUNDAR DAS	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0004803/2023	BENUDHAR BIDYAPITHA, MAYURBHANJ	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0004804/2023	RANJAN KUMAR MOHANTY	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0004805/2023	JALADHAR OJHA	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O., KEONJHAR		//
270	WP(C)/0004806/2023	PARADEEP PHOSPHATES LTD., BBSR	S.SATYAKAM	//
		VS	VS	0
		BOARD OF PARADIP PORT AUTHORITY, PARADIP		//
271	WP(C)/0004807/2023	MATAJI JENA	RAMESH CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0004808/2023	SOUMYA KANTA JENA	MANOJ KUMAR MOHANTY	//
		VS	VS	0



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273	WP(C)/0004809/2023	STATE OF ODISHA SUNIL NAYAK @ SUNIL KU. NAYAK VS	SANGRAM SENAPATI VS	// // ()
274	WP(C)/0004810/2023	STATE OF ODISHA RATNAKAR JENA VS	RAJJEET ROY VS	// // ()
275	WP(C)/0004811/2023	STATE OF ODISHA PUSHPALATA TRIPATHY VS	DIPTI RANJAN BHOKTA VS	// // ()
276	WP(C)/0004812/2023	STATE OF ODISHA GEETANJALI PANDA VS	SANGRAM SENAPATI VS	// // ()
277	WP(C)/0004813/2023	STATE OF ODISHA M/S GANAPATI CASHEW INDUSTRIES, KORAPUT VS COLLECTOR AND DM, KORAPUT	DURGA PRASAD PATNAIK VS	// // ()
278	WP(C)/0004814/2023	DR. RABINARAYAN PANDA VS GOVERNING BODY, BALASORE LAW COLLEGE	SANTOSH KUMAR NANDA VS	// // ()
279	WP(C)/0004815/2023	ASHALATA SAHOO VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// // ()
280	WP(C)/0004816/2023	KAMESWAR GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // ()
281	WP(C)/0004817/2023	RABINARAYAN DAS VS BBSR DEVELOPMENT AUTHORITY	LINGARAJ SARANGI VS	// // ()
282	WP(C)/0004818/2023	SITAKANTA ATIBUDHI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // ()
283	WP(C)/0004819/2023	RAJU BEHERA VS RUPASRI SETHY @ BEHERA	PRASANTA KUMAR NANDA VS	// // ()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0004820/2023	RABINARAYAN DAS VS BBSR DEVELOPMENT AUTHORITY	LINGARAJ SARANGI VS	// () //
285	WP(C)/0004821/2023	BHAGIRATHI BHANJA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //
286	WPCRL/0000019/2023	MONALIKA SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	//0 () //
287	ABLAPL/0001740/2023	SATYA NARAYAN MAJHI @ MANI VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BERHAMPUR /18 /2023 () //
288	ABLAPL/0001741/2023	SUSANTA BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	HARABHANGA /3 /2023 () //
289	ABLAPL/0001742/2023	PINTU @ RAMA CHANDRA PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	PATTAPUR (ASKA) /9 /2023 () //
290	ABLAPL/0001743/2023	BRAJENDRA KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDRASEKHARPUR /173 /2018 () //
291	ABLAPL/0001744/2023	AMRESH MAHAPATRA @ AMBRESH MAHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	BHANDARIPOKHARI /23 /2023 () //
292	ABLAPL/0001745/2023	TAPAN NATH @ TAPAN KUMAR NATH VS STATE OF ODISHA	ARJEET MISHRA VS	KOREI /32 /2023 () //
293	ABLAPL/0001746/2023	MANAS MOHANTA @ GULU VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BARIPADA TOWN /122 /2023 () //
294	ABLAPL/0001747/2023	RADHAKANTA RAJHANS VS STATE OF ODISHA	LALIT SAHU VS	SAINTALA /170 /2022 () //
295	ABLAPL/0001748/2023	SANDEEP KUMAR MALLA @ SANDIB BABU	SMRUTI RANJAN ROUT	TANGI /30 /2023

## ORISSA HIGH COURT

### FILING REPORT AS ON :15/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0001749/2023	AMAYA KUMAR GOUDA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /585 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0001750/2023	NARAYAN MOHAPATRA	BIBHU PRASAD CHHUALSINGH	BAGHAMARI /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0001751/2023	B. TARANI PATRO @ RAJU PATRO	LAMBODOR ACHARI	DIGAPAHANDI /384 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0001752/2023	BANAMALI BEHERA	SIDHARTHA MISHRA	ATHGARH /20 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0001753/2023	AKSHYA @ AKSHAYA KUMAR BEHERA	SUSANTA KUMAR BARAL	ATHGARH /296 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0001754/2023	DWITI KRISHNA GOUDA	JYOTIRMAYA SAHOO	ASKA /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0001755/2023	KAILASH @ KAILASA BARIK	BINAYA BHUSAN ROURAY	GOP /262 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0001756/2023	TAPAN JENA	ARJEET MISHRA	GHASIPURA /129 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0001757/2023	AJIT KUMAR BEHERA @ SISIRA	PRIYA RANJAN SINGH	BANKI /63 /2023
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0001758/2023	MATIA BARIK	BISWA RANJAN SWAIN	FATEGARH /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0001759/2023	DEBARAJ BEHERA	BISWA RANJAN SWAIN	FATEGARH /27 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :15/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	ABLAPL/0001760/2023	STATE OF ODISHA MAHENDRA KUMAR THAKUR VS	AKSHAYA KUMAR PANDEY VS	// DEOGAON /126 /2022 ()
308	ABLAPL/0001761/2023	STATE OF ODISHA RABI NARAYAN SUTAR VS	BYOMAKESH TRIPATHY VS	// / /0 ()
309	ABLAPL/0001762/2023	STATE OF ODISHA PRAVATI SWAIN VS	SURYAKANTA DWIBEDI VS	// NIALI /210 /2022 ()
310	ABLAPL/0001763/2023	STATE OF ODISHA CHAKA MOHAN @ CHAKAMAN KATA VS	GOKULANANDA SAHU VS	// SINAPALI /10 /2023 ()
311	ABLAPL/0001764/2023	STATE OF ODISHA DEEPAK RANJAN SUTAR VS	BYOMAKESH TRIPATHY VS	// / /0 ()
312	ABLAPL/0001765/2023	STATE OF ODISHA PRAMOD DAS VS	AKSHAYA KUMAR SAHOO VS	// JAJPUR SADAR /4 /2017 ()
313	ABLAPL/0001766/2023	STATE OF ODISHA PRATAP BEHERA VS	AMLAN SHAKTI PAUL VS	// RANPUR /35 /2023 ()
314	ABLAPL/0001767/2023	STATE OF ODISHA BANA BIHARI DASH VS	BYOMAKESH TRIPATHY VS	// / /0 ()
315	ABLAPL/0001768/2023	STATE OF ODISHA SUSHANT KUMAR SWAIN VS	BHABANI SANKAR MISHRA VS	// CUTTACK VIGILANCE /3 /2023 ()
316	ABLAPL/0001769/2023	STATE OF ODISHA(VIG.) PAPU SAHOO VS	JUGALA KISHORE PANDA VS	// PARJANG /80 /2022 ()
317	ABLAPL/0001770/2023	STATE OF ODISHA MAMINA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :15/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0001771/2023	SUMANTA KUMAR SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BAISINGA /382 /2022 () //
319	ABLAPL/0001772/2023	BHASKAR MANDAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	AUL /101 /2023 () //
320	ABLAPL/0001773/2023	BISWAJIT NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /24 /2023 () //
321	ABLAPL/0001774/2023	BASANTA MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /174 /2021 () //
322	ABLAPL/0001775/2023	ARUP KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
323	ABLAPL/0001776/2023	SK. AMAN @ SK. MURAD MOIN VS STATE OF ODISHA	SATYAJIT DAS VS	LALBAG /34 /2023 () //
324	ABLAPL/0001777/2023	TULU JENA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /178 /2019 () //
325	ABLAPL/0001778/2023	SASHIBHUSAN ROUSTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /25 /2023 () //
326	ABLAPL/0001779/2023	SUBRAT KUMAR SENAPATI @ GOLU VS STATE OF ODISHA	AMITABH PRADHAN VS	BRAJARAJNAGAR /44 /2023 () //
327	ABLAPL/0001780/2023	MALAY SWAIN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PIRAHAT P.S /22 /2023 () //
328	ABLAPL/0001781/2023	PANCHU NAIK @ SANJAYA NAIK VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	KANDHEIGOLE /31 /2023 () //
329	ABLAPL/0001782/2023	KAILASH MALLIK	AKSHAYA KUMAR SAHOO	MANGALPUR /491 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :15/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0001783/2023	JAGADISH PANDA	SARADA PRASAD DASH	KHAIRA /30 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0001784/2023	BHARAT KUMAR BEHERA	UDIT RANJAN JENA	BASUDEVPUR /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0001785/2023	NETRAMANI NAIK	OMKAR DEVDAS	ANDIRAKANCHA /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0001786/2023	DIBYARANJAN MAIKAP @ KALIA	SIVA SANKAR CHAINI	BONTH /166 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0001787/2023	SANDIP KUMAR AGARWAL	A.K.SARANGI	SUKINDA /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0001788/2023	SHIV SHANKAR AGRAWAL @ SIBA SHANKAR AGARWAL	SWATI NARAYAN MISHRA (4)	JAIPATNA /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0001789/2023	TRINATHA SATAPATHY	SAMBEET PATTANAYAK	GOP /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0001790/2023	BITAL BHOI @ BALARAM BHOI	BASANTA KUMAR NAYAK	BHARATPUR PS /57 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0001791/2023	ANJALI MANGARAJ	AMLAN SHAKTI PAUL	KHURDA MODEL /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0001792/2023	DOLAGOBINDA NAIK @ DULA NAIK	AMIT KUMAR NATH	BANARAPAL /404 /2022
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :15/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2023 OJC/9214/2001	SIBANATH RANA-MP	
2	5/2023 CRLLP/8/2023	STATE OF ODISHA-MP	DILIP KUMAR MISRA, A.G.A.
3	6/2023 SAO/1/2023	SOVARANI DEB-MP	GHANASHYAM NAMTOAR
4	14/2023 WPC(OA)/718/2017	SIBASHIS DASH-MP	
5	19/2023 JCRLA/76/2019	KHUDIA@KHUDIRAM TUDU-MP	JAGANNATH KAMILA
6	20/2023 JCRLA/96/2022	DUHU @ BINESH @ DINESH MARANDI-MP	ADV.
7	21/2023 SA/152/2001	BRUNDABAN TRIPATHY-MP	M/S. S.P.MISHRA
8	22/2023 SA/152/2001	BRUNDABAN TRIPATHY-MP	M/S. S.P.MISHRA, SOUMYA MISHRA
9	23/2023 SA/152/2001	BRUNDABAN TRIPATHY-MP	M/S. S.P.MISHRA
10	24/2023 SA/152/2001	BRUNDABAN TRIPATHY-MP	M/S. S.P.MISHRA
11	25/2023 SA/152/2001	BRUNDABAN TRIPATHY-MP	M/S. S.P.MISHRA
12	26/2023 SA/152/2001	BRUNDABAN TRIPATHY-MP	M/S. S.P.MISHRA
13	27/2023 SA/152/2001	BRUNDABAN TRIPATHY-MP	M/S. S.P.MISHRA
14	28/2023 SA/84/1999	SANTILATA-MP	
15	33/2023 WPC(OAC)/2959/2013	SAROJ KUMAR PANDA-MP	
16	34/2023 WPC(OAC)/2959/2013	SAROJ KUMAR PANDA-MP	ULLASH CHANDRA MOHANTY
17	45/2023 RVWPET/237/2015	AJAY KUMAR NANDI-MP	M/S.DAYANANDA MOHAPATRA
18	46/2023 CONTC/5143/2022	KHITISH CHANDRA SAHOO-MP	
19	46/2023 RVWPET/38/2023	STATE OF ODISHA-MP	AMIYA KU MISHRA,A.G.A
20	47/2023 CONTC/5144/2022	BRAHMANANDA SAHOO-MP	
21	47/2023 RVWPET/38/2023	STATE OF ODISHA-MP	AMIYA KU MISHRA,A.G.A
22	48/2023 RVWPET/38/2023	STATE OF ODISHA-MP	AMIYA KU MISHRA,A.G.A
23	48/2023 CONTC/5145/2022	PRAFULLA BEHERA-MP	
24	49/2023 RVWPET/39/2023	STATE OF ODISHA-MP	JYOTI PRAKASH PATTNAIK,G.A.
25	49/2023 CONTC/5147/2022	SARANGADHAR DEO-MP	
26	50/2023	STATE OF ODISHA-MP	JYOTI PRAKASH PATTNAIK,G.A.

27	RVWPET/39/2023 50/2023 CONTC/5148/2022	PRAVAKAR NAYAK-MP	
28	51/2023	CHAIRPERSON(COLLECTOR CUM DIST. MAGISTRATE), PERUMONMIDIANITYPURI-MP	
29	RVWPET/12/2023 52/2023	STATE OF ODISHA-MP	JYOTI PRAKASH PATTNAIK,G.A.
30	RVWPET/39/2023 53/2023	ROHIT BISWAL-MP	NIRANJAN PANDA 1
31	RVWPET/41/2023 57/2023	ABDUL AFSAR-MP	SUMAN MODI
32	RPFAM/50/2023 61/2023	ROUSHAN BEGUM-MP	
33	CRLMP/90/2021 62/2023	ANINDITA CHINERA-MP	BYOMAKESH TRIPATHY
34	CRLMP/241/2023 62/2023	ROJINA SWAIN-MP	JAJATI KESHARI KHUNTIA
35	MATA/290/2022 63/2023	CHANDAN ASHIS GUPTA-MP	NIRANJAN PANDA
36	MATA/120/2022 64/2023	PUSPALATA PAIKARAY-MP	RAJJEET ROY
37	MATA/52/2022 80/2023	SOUMYA SUCHARITA PAIKRAY-MP	SIDHESWAR RATH
38	TRP(C)/504/2022 81/2023	SWAPNA SAHOO-MP	KSHIROD KUMAR PAHIL
39	TRP(C)/67/2023 82/2023	SASMITA BISWAL-MP	DEBENDRA KUMAR SAHOO 1
40	TRP(C)/68/2023 83/2023	SHEPHALI NAYAK-MP	SHASHI BHUSAN JENA
41	TRP(C)/69/2023 117/2023	SABYASACHI MISHRA-MP	AJIT KUMAR TRIPATHY
42	CRLREV/330/2022 119/2023	CHANDAN KUMAR MAHARANA-MP	SIDHARTHA SANKAR RAY (2)
43	CRLREV/82/2023 120/2023	AJIT KUMAR DALAI-MP	SHUBHENDU KUMAR PARIDA
44	CRLREV/83/2023 125/2023	M/S. LEGAL MANAGER (TP CELL), THE NEW INDIA ASSURANCE COIL LTD.,D.O 1-MP	
45	FAO/399/2022 126/2023	KISHORE KUMAR PADHIARY-MP	DILLIP KUMAR MOHAPATRA
46	FAO/52/2020 127/2023	SUKANT CH.BHUYAN@SUKANTA KUMAR BHUYAN-MP	DILLIP KUMAR MOHAPATRA
47	FAO/41/2020 128/2023	PRAMOD KU.DAS-MP	DILLIP KUMAR MOHAPATRA
48	FAO/51/2020 129/2023	SIBA PR.MALLIK @ PRASANTA KUMAR MALLIK-MP	DILLIP KUMAR MOHAPATRA
49	FAO/42/2020 130/2023	MANAGER(LEGAL),ICICI LOMARD GENERAL INSURANCE COMPANY LTD.-MP	
50	FAO/436/2022 162/2023	DILLIP KU.MALLICK@DILIP KU.MALLIA-MP	M/S.KOUSIK ANANDA GURU
51	RSA/408/2016 163/2023	BHAGAT GOUD@ROUT-MP	GAGAN BIHARI SINGH
52	RSA/219/2022 165/2023	GANGADHAR MOHANTY-MP	AJIT CH MOHAPATRA
53	CMP/168/2023 166/2023	VINCENTIAN ORISSA SOCIETY-MP	MR S.P. MISHRA ,SOUMYA MISHRA
54	CMP/79/2022 167/2023	UMESH CHANDRA PATTNAIK-MP	AMIT PRASAD BOSE
55	CMP/170/2023 168/2023	RAJKISHORE NAYAK-MP	SAMBEET PATTANAYAK
56	CMP/171/2023 223/2023	TIKAM BEHERA-MP	AKSHYANGSHU SEKHAR NANDY
57	MACA/800/2018 224/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
	MACA/130/2023		



58	225/2023 MACA/131/2023	GEETANJALI SINGH-MP	MONOMOY BASU
59	226/2023 MACA/114/2015	B. RUPULU PATRO-MP	M/S BHARAT JALLI
60	227/2023 MACA/132/2023	SARAT KUMAR ROUT-MP	DURGA CHARAN DEY
61	228/2023 MACA/133/2023	NIRMALA ROUT-MP	DURGA CHARAN DEY
62	229/2023 MACA/133/2023	NIRMALA ROUT-MP	DURGA CHARAN DEY
63	230/2023 MACA/761/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	LYDYMN BEHARI DAS
64	280/2023 BLAPL/486/2023	IMTAJ KHAN @ RAKO-MP	SARADA PRASAD DASH
65	281/2023 BLAPL/2552/2022	MANGALA KHARA-MP	MANORANJAN PADHY
66	282/2023 BLAPL/1215/2023	SK. SAHID @ SK. SOHID @ SK. SAYED-MP	AMULYA RATNA PANDA
67	283/2023 BLAPL/610/2023	SONU @ RASHMI RANJAN SAHU-MP	SUCHIT KUMAR NAYAK
68	284/2023 BLAPL/11993/2022	FIROJ @ SALMAN MAJHI-MP	SUCHIT KUMAR NAYAK
69	285/2023 BLAPL/3374/2022	MADHAB HANTAL-MP	
70	403/2023 ABLAPL/10919/2022	PRAFULLA @ RAJAN BEHERA-MP	
71	404/2023 ABLAPL/16115/2022	K.PRABHAKAR REDDY-MP	
72	405/2023 ABLAPL/16129/2022	K.PRABHAKAR REDDY-MP	
73	406/2023 ABLAPL/851/2023	KHITI BHUSAN MEHER-MP	
74	407/2023 ABLAPL/14864/2022	SANJUKTA PATRA-MP	
75	408/2023 ABLAPL/465/2023	SAGAR BALIYAR SINGH @ SAGAR SALIARSINGH-MP	
76	408/2023 CRLA/591/2017	SADHABA MEHER-MP	M/S.P.K.GHOSH MR.MILAN KANUNGO M/S.S.MISHRA
77	409/2023 CRLA/1099/2022	MAHENDRA ROUT-MP	SATYA RANJAN MULIA
78	409/2023 ABLAPL/16636/2021	RAHAS JENA-MP	
79	410/2023 ABLAPL/736/2023	PRAMOD KUMAR BARAL @ TULA BARAL-MP	
80	410/2023 CRLA/15/2014	BIPIN BIHARI MOHANTY-MP	M/S.DHARANIDHAR NAYAK
81	411/2023 CRLA/285/2018	BIrU BAGH-MP	M/S.BASANTA KU.DAS
82	411/2023 ABLAPL/625/2023	JABA @ JABANANDA KUANR-MP	
83	412/2023 CRLA/195/2023	BISI @ BISWANATH SWAIN-MP	RADHARAMAN DAS NAYAK
84	412/2023 ABLAPL/6516/2022	MUKESH CHAND @ JUJU-MP	PRANAYANEE DASMOHAPATRA
85	413/2023 CRLA/195/2023	BISI @ BISWANATH SWAIN-MP	RADHARAMAN DAS NAYAK
86	414/2023 CRLA/195/2023	BISI @ BISWANATH SWAIN-MP	RADHARAMAN DAS NAYAK
87	606/2023 CRLMC/871/2023	SATYABRATA PANDA-MP	BHABANI SHANKAR DASPARIDA
88	607/2023 CRLMC/791/2023	CHANDIA@BIJAY KUMAR RAY-MP	GAGAN BIHARI SINGH
89	608/2023	BHOLANATH MALICK-MP	SUJIT KUMAR SWAIN

90	CRLMC/853/2023 609/2023	PRADEEP DAS-MP	RUDRA NARAYAN PARIJA
91	CRLMC/875/2023 610/2023	CHANDIA@BIJAY KUMAR RAY-MP	GAGAN BIHARI SINGH
92	CRLMC/791/2023 611/2023	BHOLANATH MALICK-MP	SUJIT KUMAR SWAIN
93	CRLMC/853/2023 612/2023	TARANI SAHU-MP	JAGABANDHU SAHU
94	CRLMC/876/2023 613/2023	JAGADISH@PARIMANIK PARAMANIK-MP	SK. ZAFARULLA
95	CRLMC/877/2023 614/2023	CHAKRADHAR SWAIN-MP	
96	CRLMC/3854/2022 615/2023	DEEPAK JENA@PRADHAN-MP	LALITENDU MISHRA
97	CRLMC/881/2023 616/2023	BISWAJAYA DAGARA-MP	PRAVASH CHANDRA JENA
98	CRLMC/882/2023 617/2023	KUNA MALLICK-MP	KRUSHNA CHANDRA DASH
99	CRLMC/884/2023 618/2023	MITU@SANTOSH KUMAR NAHAK-MP	LAXMI CHARAN BEHERA
100	CRLMC/887/2023 619/2023	ANTARYAMI NANDA-MP	SAPAN KUMAR PAL
101	CRLMC/888/2023 619/2023	MOHAN PRADHAN-MP	SUPRATIK ACHARYA
102	WA/1751/2022 620/2023	ADDL. CHIEF SECY, WATER RESOURCES DEPT.-MP	BIBHU PRASAD TRIPATHY,A.G.A
103	WA/251/2023 620/2023	BABUL GUPTA@SK BABUL@SK BABALU-MP	KULDEEP MOHANTY
104	CRLMC/890/2023 621/2023	ADDL. CHIEF SECY, WATER RESOURCES DEPT.-MP	BIBHU PRASAD TRIPATHY,A.G.A
105	WA/251/2023 622/2023	ADDL. CHIEF SECY, WATER RESOURCES DEPT.-MP	BIBHU PRASAD TRIPATHY,A.G.A
106	WA/251/2023 624/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
107	WA/253/2023 625/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
108	WA/253/2023 626/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
109	WA/253/2023 627/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
110	WA/252/2023 628/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
111	WA/253/2023 629/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
112	WA/252/2023 630/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
113	WA/252/2023 631/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
114	WA/252/2023 632/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
115	WA/254/2023 633/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
116	WA/254/2023 634/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
117	WA/254/2023 635/2023	STATE OF ODISHA-MP	SANJAY RATH, A.G.A.
118	WA/255/2023 636/2023	STATE OF ODISHA-MP	SANJAY RATH, A.G.A.
119	WA/255/2023 637/2023	STATE OF ODISHA-MP	SANJAY RATH, A.G.A.
120	WA/255/2023 638/2023	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
	WA/502/2021		

121	639/2023 WA/256/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
122	640/2023 WA/256/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
123	641/2023 WA/256/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
124	642/2023 WA/100/2020	DROUPADI MOHANTY-MP	CHITRA PADHI
125	643/2023 WA/100/2020	DROUPADI MOHANTY-MP	CHITRA PADHI
126	644/2023 WA/100/2020	DROUPADI MOHANTY-MP	CHITRA PADHI
127	645/2023 WA/257/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
128	646/2023 WA/257/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
129	647/2023 WA/258/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
130	648/2023 WA/258/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
131	649/2023 WA/258/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
132	650/2023 WA/188/2023	BHOBANI PRADHAN-MP	BRAHMANANDA TRIPATHY
133	651/2023 WA/259/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
134	652/2023 WA/259/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
135	653/2023 WA/259/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
136	654/2023 WA/260/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C.(S AND ME)
137	655/2023 WA/260/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C.(S AND ME)
138	656/2023 WA/260/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C.(S AND ME)
139	657/2023 WA/263/2023	KANHU CHARAN DAS-MP	DEBASIS PANIGRAHI
140	658/2023 WA/261/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
141	659/2023 WA/261/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
142	660/2023 WA/261/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
143	661/2023 WA/263/2023	KANHU CHARAN DAS-MP	DEBASIS PANIGRAHI
144	662/2023 WA/262/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
145	663/2023 WA/262/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
146	664/2023 WA/265/2023	AJAYA KU.PANI-MP	JYOTI PATNAIK
147	665/2023 WA/262/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
148	666/2023 WA/266/2023	STATE OF ODISHA-MP	SASWAT DAS,AGA
149	667/2023 WA/266/2023	STATE OF ODISHA-MP	SASWAT DAS,AGA
150	668/2023 WA/266/2023	STATE OF ODISHA-MP	SASWAT DAS,AGA
151	669/2023 WA/264/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
152	670/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

153	WA/264/2023 671/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
154	WA/264/2023 672/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
155	WA/267/2023 673/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
156	WA/267/2023 674/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
157	WA/267/2023 675/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
158	WA/268/2023 676/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
159	WA/269/2023 677/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
160	WA/268/2023 678/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
161	WA/269/2023 679/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
162	WA/268/2023 680/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
163	WA/269/2023 681/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
164	WA/270/2023 682/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
165	WA/270/2023 683/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
166	WA/270/2023 684/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
167	WA/271/2023 685/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
168	WA/271/2023 686/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
169	WA/271/2023 2083/2023	OM PRAKASH DAS-MP	DEBASMITA BEHERA
170	WP(C)/4697/2023 2084/2023	ABHIRAM BEHERA-MP	MANAS PATI
171	WP(C)/4698/2023 2086/2023	M/S.GMR KMALANGA ENERGY LTD.-MP	M/S.SATYAJIT MOHANTY
172	WP(C)/246/2018 2087/2023	SURAJ KUMAR PATEL-MP	NILAMADHAB SARKAR
173	WP(C)/13879/2022 2088/2023	NRUSINGHA CHARAN SAHOO-MP	
174	WP(C)/36435/2022 2089/2023	NIRUPAMA SAHOO-MP	DEEPAK KUMAR DAS
175	WP(C)/4708/2023 2090/2023	PALLABINI SAHU-MP	GYANA RANJAN SETHI
176	WP(C)/4709/2023 2092/2023	PRASANTA KUMAR NAYAK-MP	SUKANTA KUMAR NAYAK
177	WP(C)/4714/2023 2093/2023	PRATAP KUMAR PARHI-MP	SUKANTA KUMAR NAYAK
178	WP(C)/4716/2023 2094/2023	SANJUKTA MOHAPATRA-MP	BIMBISAR DASH
179	WP(C)/29316/2022 2095/2023	LAXMIDHAR SAHOO-MP	
180	WP(C)/3248/2023 2096/2023	DAYANIDHI NAYAK-MP	RABI NARAYAN BEHERA
181	WP(C)/4726/2023 2097/2023	DAYANIDHI NAYAK-MP	RABI NARAYAN BEHERA
182	WP(C)/4726/2023 2098/2023	ABINASH CHHANDA-MP	JUGALA KISHORE PANDA
183	WP(C)/4650/2023 2099/2023	SUSHREE SASMITA DAS-MP	SAMEER KUMAR DAS
	WP(C)/4733/2023		

184	2100/2023 WP(C)/4359/2023	MANMOHAN ROUT-MP	AFRAAZ SUHAIL
185	2101/2023 WP(C)/4734/2023	NIRANJAN MAHAPATRA-MP	GYANA RANJAN SETHI
186	2102/2023 WP(C)/4735/2023	RANJAN KUMAR JENA-MP	SIDHARTHA DAS
187	2103/2023 WP(C)/4737/2023	PARTHA SARATHI PRADHAN-MP	NIRANJAN BISWAL
188	2104/2023 WP(C)/24740/2022	ARAKHITA SATPATHY-MP	KSHIROD KUMAR ROUT
189	2105/2023 WP(C)/4742/2023	NILA BHOI-MP	KIRTAN DANG
190	2106/2023 WP(C)/4748/2023	PRAFULLA KU. DOBAI-MP	NRUSINGH CHARAN ROUT
191	2107/2023 WP(C)/4755/2023	BASANTI SAHOO-MP	SAMIR KUMAR MISHRA
192	2108/2023 WP(C)/4754/2023	SWATI SWAGATIKA NAYAK-MP	ASHIT KUMAR DASH
193	2109/2023 WP(C)/13511/2021	ODISHA STATE BEVERAGES CORPORATION LTD.-MP	RAMESH SAHOO
194	2110/2023 WP(C)/579/2023	AF ENTERPRISES LTD., NEW DELHI-MP	AKASH BHUYAN
195	2111/2023 WP(C)/4759/2023	SRIJAY KUMAR BARAL-MP	SHIVSANKAR MOHANTY
196	2112/2023 WP(C)/5643/2015	MD.QAISER UZZAMAN-MP	
197	2113/2023 WP(C)/2741/2023	JAMITRA PRADHAN @ JAMITRA KUMARI PRADHAN-MP	SUSANTA KUMAR BARAL
198	2114/2023 WP(C)/4761/2023	NALINI KANTA SWAIN-MP	NAYANA SWAIN
199	2115/2023 WP(C)/2833/2023	SAROJ KUMAR ARUK-MP	
200	2116/2023 WP(C)/4766/2023	RUPAK JENA @ RUPAK KUMAR JENA-MP	SURYAKANTA DWIBEDI
201	2117/2023 WP(C)/1494/2023	BISWABANDITA SWAIN-MP	BAIDHAR SAHOO
202	2118/2023 WP(C)/4767/2023	GANJAM DISTRICT ORTHOPAEDICALLY HANDICAPPED WELFARE ASSOCIATION-MP	
203	2119/2023 WP(C)/4768/2023	RASHMI RANJAN MOHARANA-MP	SURYAKANTA DWIBEDI
204	2120/2023 WP(C)/1559/2023	TAPASWINI SAGAR-MP	BIJAYA KUMAR SAHOO
205	2121/2023 WP(C)/1937/2023	SUSANTA DAS-MP	
206	2122/2023 WP(C)/4301/2021	LARSEN @ TOURBO LIMITED-MP	SATYA SMRUTI MOHANTY
207	2123/2023 WP(C)/4778/2023	SISIR KANT MOHARANA-MP	AJAYA KUMAR MOHARANA
208	2124/2023 WP(C)/4763/2023	JAIDURGA CONSTRUCTION, SAMBALPUR-MP	KSHIROD KUMAR SAHOO
209	2125/2023 WP(C)/4779/2023	RASMIKANTA BEHERA-MP	PRASANNA KUMAR PARHI
210	2126/2023 WP(C)/4781/2023	THE MANAGEMENT OF M/S SAIL, ROURKELA STEEL PLANT-MP	DURGAPRASAD NANDA
211	2127/2023 WP(C)/4301/2021	LARSEN @ TOURBO LIMITED-MP	SATYA SMRUTI MOHANTY
212	2128/2023 WP(C)/4783/2023	BISHNUPRIYA SAHOO-MP	ASHOK KUMAR SAHOO
213	2129/2023 WP(C)/23390/2022	ABINASH KUMAR PRADHAN-MP	PRASHANT KUMAR SAHOO
214	2130/2023 WP(C)/1152/2014	BINAY KU.DASH-MP	M/S.N.C.PANIGRAHI
215	2131/2023	SIDDHARTHA DEY-MP	

216	WP(C)/25564/2022 2132/2023	AF ENTERPRISES LTD., NEW DELHI-MP	AKASH BHUYAN
217	WP(C)/579/2023 2133/2023	DR. SAMBIT KUMAR BEHERA-MP	S.K.SAMAL
218	WP(C)/9597/2022 2134/2023	SUDESH KUMAR SEN-MP	SOUMYA MISHRA
219	WP(C)/773/2023 2135/2023	PRAMOD KUMAR SA-MP	SOUMENDRA PATTANAİK
220	WP(C)/4792/2023 2136/2023	PARSHURAM SAHU-MP	SUSANTA KUMAR DASH
221	WP(C)/4796/2023 2137/2023	PURNNIMA JENA-MP	GOPAL CHARAN MOHANTY
222	WP(C)/4798/2023 2138/2023	ANITA DAS-MP	GOPAL CHARAN MOHANTY
223	WP(C)/4799/2023 2139/2023	BIBHUKALPA PATRA-MP	SOUBHAGYA SUNDAR DAS
224	WP(C)/4802/2023 2140/2023	RANJAN KUMAR MOHANTY-MP	SUSANTA KUMAR DASH
225	WP(C)/4804/2023 2141/2023	PARADEEP PHOSPHATES LTD., BBSR-MP	S.SATYAKAM
226	WP(C)/4806/2023 2142/2023	M/S GANAPATI CASHEW INDUSTRIES, KORAPUT-MP	DURGA PRASAD PATTNAİK
227	WP(C)/4813/2023 2143/2023	DR. RABINARAYAN PANDA-MP	SANTOSH KUMAR NANDA
228	WP(C)/4814/2023 2144/2023	DR. RABINARAYAN PANDA-MP	SANTOSH KUMAR NANDA
229	WP(C)/4814/2023 2145/2023	SATPAL SINGH-MP	SATYA SMRUTI MOHANTY
230	WP(C)/8587/2021 2146/2023	RABINARAYAN DAS-MP	LINGARAJ SARANGI
231	WP(C)/4817/2023 2147/2023	RAJU BEHERA-MP	PRASANTA KUMAR NANDA
232	WP(C)/4819/2023 2148/2023	RABINARAYAN DAS-MP	LINGARAJ SARANGI
233	WP(C)/4820/2023 2149/2023	DR. NRUSINGHA CHARAN SARANGI-MP	RAMAKANTA SARANGI
	WP(C)/17959/2022		